

>

Title : Introduction of Payment of Wages (Amendment) Bill, 2005.

15.27 hrs.

PAYMENT OF WAGES (AMENDMENT) BILL, 2005*
(AMENDMENT OF SECTION 1)

SHRI GINGEE N. RAMACHANDRAN (VANDAVASI): Sir, I beg to move for leave to introduce a Bill further to amend the Payment of Wages Act, 1936.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Payment of Wages Act, 1936."

The motion was adopted.

SHRI GINGEE N. RAMACHANDRAN: I introduce the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 12.8.2005.

** Introduced with the Recommendation of the President.

-